

**Residential Permits for Foreign Nationals**

\*1156. { Shrimati Manjula Devi:  
Shri Khushwaqt Bal:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India have decided that all foreigners in India except nationals of the Commonwealth countries, Diplomats and Embassy Officials must get themselves registered and secure residential permits; and

(b) if so, the reasons for this new decision?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes; if they are not already in possession of these documents.

(b) It was reported that a large number of foreigners were without valid passports or other travel documents.

✓ बम्बई राज्य का विभाजन

\*११५७. श्री प्रकाश बीर शास्त्री :  
क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को बम्बई राज्य को विभाजित करने के बारे में कोई प्रस्ताव प्राप्त हुआ है ;

✓ (ख) यदि हाँ, तो सरकार इस सम्बन्ध में कब तक अन्तिम निर्णय करेगी ;

(ग) क्या महाविदम्ब के बारे में भी कोई ऐसा प्रस्ताव प्राप्त हुआ है और यदि हाँ, तो क्या सरकार उस पर भी विचार करेगी ; और

(घ) क्या बम्बई राज्य को विभाजित करने से केन्द्र को और अधिक आर्थिक भार वहन करना पड़ेगा ?

✓ गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

✓ (क) से (घ) सरकार को हाल ही में

✓ इस बारे में कांग्रेस बकिंग कमेटी द्वारा पत्र किये गये प्रस्ताव की प्रति मिली है। इस मामले पर गौर किया जा रहा है।

**Separation of Judiciary from Executive**

\*1158. { Shri Ram Krishan Gupta:  
Shri S. M. Banerjee:  
Shri Panigrahi:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 548 on the 19th August, 1959 and state the further progress made in different States with regard to separation of Judiciary from Executive?

The Minister of State in the Ministry of Home Affairs (Shri B. N. Datar): Since the last reply was given there has been such separation in the entire States of Bombay and Mysore. In West Bengal effect has been given to the scheme in all the districts by executive orders. The Government of Assam have set up a Committee to consider this matter and its recommendations are still awaited by them. The Government of Uttar Pradesh propose to extend the scheme to another 14 districts from the next financial year.

**Fertiliser Plant at Neyveli**

\*1159. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri R. C. Majhi:  
Shri Ram Krishan Gupta:  
Shri N. R. Muniswamy:  
Shri Ajit Singh Sarhad:  
Shri Hem Barua:  
Shri Achar:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 963 on the 31st August, 1959 and state:

(a) whether the tenders received in response to the global enquiry issued by the Neyveli Lignite Corporation

for a fertiliser Plant have since been examined;

(b) if so, the final decision taken; and

(c) the nature of steps taken so far in setting up this plant?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Yes.

(b) The offers of Messrs. Pintsch Bamag—Linde (West Germany) and Messrs. Ansaldo (Italy) for the supply and erection of plant, machinery and equipment for the fertiliser scheme have been accepted and orders placed on these firms by the Corporation.

(c) The land required for this scheme has been acquired. Preliminary steps have also been taken to design the civil works. Arrangements are being made to receive the plant, machinery and equipment at the site and also for their erection.

#### **Department of Archaeology**

\*1160. **Shri Shree Narayan Das:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any assessment as to the number of persons of various qualifications that will be required by the Central Government to man the expanding Department of Archaeology has been made;

(b) if so, the results of assessment; and

(c) the steps taken to meet the requirement at different levels?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). It has been estimated that sixteen gazetted and eleven non-gazetted officers with technical qualifications may be required annually for the next two years to meet the requirements of the Union Department of Archaeology.

(c) A school of Archaeology has been opened on 16th of October, 1959 to give training in Archaeology.

#### **India's Contribution towards U.N. Special Fund**

\*1162. { **Shri N. R. Muniswamy:**  
**Shri Ram Krishan Gupta:**  
**Shri Ram Garib:**  
**Qazi Matin:**  
**Shri Karni Singhji:**  
**Shri Manabendra Shah:**

Will the the Minister of Finance be pleased to state the amount of Government of India's contribution towards the United Nation's Special Fund which has been recently constituted?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** Rupee equivalent of \$500,000 for the year 1959.

#### **Special Type of Steel**

\*1163. **Shri Vidya Charan Shukla:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1466 on the 23rd March, 1959 and state:

(a) the present cost of production of special types of steel in Ordnance Factories; and

(b) whether the 12 ton electric Arc Furnace has gone into operation?

**The Deputy Minister of Defence (Shri Raghuramaiah):** (a) The cost of production of special and alloy steels is competitive. 113 varieties of different qualities are produced. Some are of security nature required for defence purposes.

(b) Yes, Sir, it was commissioned on the 23rd September, 1959 before the target date which was October.

#### **Durgapur Steel Plant**

\*1164. { **Dr. Ram Subhag Singh:**  
**Shri Subhman Ghose:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that some new defects have been noticed in the